GOVERNMENT OF INDIA  
DEPARTMENT OF SPACE  

LOK SABHA  
UNSTARRED QUESTION NO.1810  

TO BE ANSWERED ON WEDNESDAY, JULY 03, 2019  

SPACE TOURISM  

1810.  SHRI SHIVAKUMAR C. UDASI:  

Will the PRIME MINISTER be pleased to state:  

(a) whether at present there are no laws governing space tourism in India and the Government is considering to make a law on space tourism and if so, the details thereof;  

(b) whether the Government in collaboration with other countries has evolved a strategic plan to explore possibilities in space tourism and if so, the details thereof;  

(c) whether Indian Space Research Organisation (ISRO) is planning for development of technology regarding space tourism; and  

(d) if so, the details thereof and the benefits likely to accrue as a result thereof?  

ANSWER  

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG & PENSIONS AND IN THE PRIME MINISTER’S OFFICE  
( DR. JITENDRA SINGH):  

(a) Yes Sir. There are no laws governing space tourism in India. Government is not considering to make a law specifically on space tourism.  

(b) No Sir.  

(c) No Sir.  

(d) Does not arise.  

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